

budget provision made for the current year:—

	Expenditure	Budget Provision
	1953-54	1954-55
	Rs.	Rs.
Buildings	28,34,166	47,63,000
Equipment	24,51,822	16,24,000
Recurring	21,58,393	35,38,000

QUANTITY OF SMUGGLED GOLD SEIZED IN BOMBAY

*715. **SHRI V. K. DHAGE:** Will the Minister for FINANCE be pleased to state:

(a) the quantity of smuggled gold seized by the Customs staff in Bombay during the year 1953; and

(b) the estimated value of that gold?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): The quantity of gold seized by the Bombay Custom House during 1953 is 10.323 tolas and 140 grains.

(b) The estimated value of this gold is Rs. 8,86,252, based on the market values prevailing at the time of seizure.

MERGER OF DEARNESS ALLOWANCE IN BASIC PAY

*716. **SHRI J. V. K. VALLABHARAO:** Will the Minister for FINANCE be pleased to state:

(a) whether the recommendation of the Gadgil Committee for merging 50 per cent. of the Dearness Allowance in the basic pay of the Government employees has been implemented;

(b) if so, how many employees have already been covered by this implementation; and

(c) whether it is a fact that those employees whose basic pay amounts to Rs. 250 p.m. after the merger of 50 per cent. of the Dearness Allowance have been deprived of the House Rent allowance; if so, what is the number of such employees?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes, Sir.

(b) Approximately 15.25 lakh employees.

(c) No, Sir.

TRUCKS BLOWN UP IN CALCUTTA

*717. **LT.-COL. J. S. MANN:** Will the Minister for DEFENCE be pleased to state:

(a) whether his attention has been drawn to a recent report from Calcutta that some military trucks have been blown up by bombs in the streets of Calcutta; and

(b) if so, whether Government have made any investigations in the matter and what are the result of such investigations?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) No Army vehicle was involved in the incident.

(b) Does not arise.

GRANTS FOR HARIJAN WELFARE TO STATES

*718. **LT.-COL. J. S. MANN:** Will the Minister for HOME AFFAIRS be pleased to state:

(a) what are the amounts allotted by the Central Government to each of the States during the years 1952-53 and 1953-54 for the welfare of Scheduled Castes and Scheduled Tribes; and

(b) whether there is any machinery to check that these amounts are spent for the purpose for which they are intended?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) A statement is laid on the Table of the House [See Appendix VII, Annexure No. 111]

(b) The development schemes on which the amounts are to be spent are approved by the Central Government. The State Governments are then required to spend the amounts only on those schemes and to submit